

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 17th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 412/2018	Sri Om Tyagi Vs. Ministry of Environment & Forest & Ors.	Mr. Ganesh Singh, Adv. for Applicant
FOR DIRECTION			
2.	Original Application No. 827/2017 (M.A. No. 398/2018) (Earlier O.A.No.197/2016)	Vimal Bhai Vs. Tehri Hydro Development Corporation & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Harin P. Rava, Sr. Adv. with Mr. Prithu Garg, Adv. for R-1 Mr. Vivek Singh, Adv. for Uttarakhand Ms. Deep Shikha Bharti, Adv. for MoEF Ms. Pawanshree Agarwal, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand
3.	Appeal No. 46/2018 (Earlier Appeal No. 57/2015 (WZ))	Machchhindra Amrita Thorave Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Sangramsingh R. Bhonsle, Adv. for R-2 & 4 Mr. B. Balaji & Mr. S. Arun Prakash, Adv. for R-3 Mr. Mukesh Verma, Adv. Ms. Geetanjali, Adv.
4.	Original Application No. 60/2018 (M.A. No. 539/2018) (Earlier O.A.No.679/2017)	Rajiv Dutta Vs. Union of India & Ors.	Mr. Rajiv Dutta, Sr. Adv. Mr. K. K. Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Rajul Shrivastava, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand
5.	Original Application No. 389/2018 (Earlier O.A. No. 237/2013 (THC))	Court on its own motion Vs. State of Himachal Pradesh & Ors.	Status Report filed by Mr. Viplav Sharma, Adv. for R-1 Ms. Priya Puri, Adv. Mr. Divya Prakash Pande, Adv.

6.	M.A. No. 706/2018 M.A. No. 707/2018, M.A. No. 842/2018 & M.A. No. 960/2018 IN M.A. No. 1161/2015 (I.A. No. 1157/2004) M.A. No. 1178/2015 & (I.A. No. 3305/2011) M.A. No. 1179/2015 (I.A. No. 2085/2007) IN W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Ritwick Dutta, Adv. Mr. A. D.N. Rao & Mr. Sudipto Sircar, Advs. Mr. Rahul Pratap for MoEF Mr. J. S. Rawat, Adv. Mr. V. K. Shukla, Adv. for M.P. Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Ajay Marwah, Adv. for State of HP
FOR HEARING			
7.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 289/2017)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Sandeep Kapoor, Adv. Mr. Vikramditya Singh, Adv. for AIIMS Mr. Jeevan Prakash, Adv. for RG Stone Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. ASPA Legal for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP
8.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rahul Khurana, Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant Mr. Rahul Verma, AAG for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. A. K. Babbar, Adv. for R-10 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Khurana, Adv. Mr. Amit Tiwari, Adv. for State of UP

9.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rahul Khurana & Mr. Rajeev Singh Bisht, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
10.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
11.	Original Application No. 189/2016	Rajiv Kumar Vs. State of H.P. & Ors	Mr. Rajesh K. Parmar, Adv. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. Mr. Anirudh Sharma & Mr. O. P. Negi, Advs. for R9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Haryana, Adv. for State of Haryana
12.	Original Application No. 358/2016 (M.A. No. 1271/2016 & M.A. No. 850/2017)	Bhag Singh Vs. Union of India & Ors.	Mr. Deepak Kaushal, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Ajay Marwah, Adv. for HPPCB Mr. Raj Kumar, Adv. for CPCB Mr. Aditya Dhawan, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Subhash Sharma, Adv. for R-3 & 11 Mr. Bipin Negi, Adv. for R-6 to 8 & 15, 16 & 18 Mr. Rajiv Jiwan, Adv. for R-8 Mr. Sumeet Raj Sharma, Adv. for R-9 Mr. Vineet Malhotra, Adv. for R-14 Mr. Ishan Kashyap, Adv. Mr. Ashwini Kr. Dhatwalia, Adv. Mr. Ramakant Sharma, Adv. Mr. T. S. Chauhan, Adv. Ms. Anjali Chauhan, Adv. Mr. Sanjay Rana, Adv. Mr. Divya Prakash Pande, Adv.
13.	Original Application No. 548/2016	Achhar Singh Vs. Union of India & Ors.	Mr. Sharan Thakur, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Vishwa Bhushan, Adv. Mr. Anil Kumar Chandel, Adv. for R-7 Mr. Subhash Chandran, Adv. for R-8 Mr. Amit Punj, Adv. for R-11 Mr. Ajay Marwah, Adv. for HPPCB

14.	Original Application No. 604/2016 (M.A. No. 396/2017)	Kudrat Sandhu Vs. State of Punjab & Ors.	Mr.Suryajyoti Singh Paul, Adv.for Applicant Ms. Kiran Bhardwaj, Adv. for R-1 & 4 Mr. Nikhil Nayyar, Adv. for R-3 Mr. Manoj Sharma, Adv. for R-5 Mr. Sanchar Anand, Adv. for R-6 Dr. Abhishek Atrey, Adv. for MoEF Ms. Deep Shikha Bharthi, Adv. Mr. Vivek Chib, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajul Shrivastav, Adv. for MPPCB
15.	Original Application No. 645/2016 (Earlier O.A. No.331/2015)	National Green Tribunal Bar Association Vs. Sadar Khan	Mr. Raj Panjwani, Sr. Adv. & Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee Mr. Daleep Kr. Dhyani, Adv. for R-2 Ms. D .Bharathi Reddy,Adv. for State of Uttarakhand Dr. Sandeep Singh, Adv. for State of Uttar Pradesh Mr. Mukesh Verma, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rakesh Munjal, Sr. Adv. with Mr. Rakesh Kumar, Adv. Mr. Vibhav Misra, Adv. Mr. Akshay Deep Singh, Adv. for R-11 & 12
16.	Original Application No. 187/2017	Ridhima Pandey Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB
17.	Original Application No. 189/2017 (M.A. No. 723/2018)	Rakesh Keshyap Vs. State of HP & Ors.	Mr Anil Bansal & Mukesh Sharma, Advs. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. Mr. Adab Singh Kapoor, Adv.
18.	Original Application No. 318/2017 (M.A. No. 572/2017, M.A. No. 1360/2017 & M.A. No. 86/2018)	EMCIPI Electronics Pvt. Ltd. Vs. Haryana Urban Development Authority & Ors.	Mr. A. M. Dar, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Ankur Upadhyay, Adv. M. V. Kini Law Firm Mr. Mukesh Kumar, Adv. for R-2 Ms. Kritika Shuklal, Adv. for NHAI
19.	Original Application No. 721/2017 (M.A. No.1364/2017)	Vikrant Tongad Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of U.P. Mr. Abhishek Atrey, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Ramesh Serath, Adv. Mr. D. N. Gobardhan, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Varun Thakur, Adv. for NMCG Ms. Deep Shikha Bharati, Adv.

20.	Original Application No. 726/2017 (M.A. No. 1382/2017)	Chattar Singh Rachhoya Vs. North Delhi Municipal Corporation&Ors.	Mr. Vikas Bapurao Pakhiddey, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC Mr. Shamsravish Rein, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Mr. Balendu Shekhar, Adv. for DPCC
21.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
22.	Original Application No. 209/2018 (M.A. No. 728/2018) (Earlier O.A. No. 96/2017 (EZ))	Gaurav Govind Vs. The State of Bihar & Ors.	Mr. Dharendra Kumar, Adv. for Applicant Dr. Anand Kumar, Adv. for R-1, 2, 3 & 6 Mr. Siddhartha Prasad, Adv. for R-4 Mr. Arvind Kumar, Adv. for R-5 Mr. Kumar Sumit, Adv. for R-8
23.	M.A. No. 1177/2017, M.A. No. 1314/2017, M.A. No. 1361/2017, M.A. No. 1366/2017, M.A. No. 1375/2017, M.A. No. 1424/2017, M.A. No. 1425/2017, M.A. No. 1526/2017, M.A. No. 1503/2017, M.A. No. 15/2018, M.A. No. 43/2018, M.A. No. 96/2018 M.A. No. 134/2018, M.A. No. 206/2018, M.A. No. 207/2018, M.A. No. 208/2018, M.A. No. 301/2018, M.A. No. 302/2018, M.A. No. 377/2018, M.A. No. 631/2018, M.A. No. 666/2018, M.A. No. 744/2018 M.A. No. 774/2018, M.A. No. 834/2018, M.A. No. 835/2018, M.A. No. 893/2018, M.A. No. 916/2018, M.A. No. 918/2018, M.A. No. 917/2018, M.A. No. 877/2018, M.A. No. 878/2018, M.A. No. 879/2018, M.A. No. 880/2018, M.A. No. 881/2018, M.A. No. 882/2018, M.A. No. 883/2018, M.A. No. 885/2018, M.A. No. 886/2018,	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South&North MCD Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Police Ms. Pinky Anand, ASG & Mr. Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. L. Roshmani Kh., Adv. for Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR for State of Tripura Ms. Vinakshi Kadan, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG Mr. Sanjeev Ralli, Adv. for Chandni Chowk Mr. Mukesh Verma, Adv. for UEPCB Mrs. G. Indira for Andman & Nicobar Island Ms. Priyanka Swami, Adv. for UP & GNN

	<p>M.A. No. 900/2018, M.A. No. 901/2018, M.A. No. 902/2018, M.A. No. 906/2018, M.A. No. 912/2018, M.A. No. 920/2018, M.A. No. 995/2018, M.A. No. 996/2018, M.A. No. 1023/2018, M.A. No. 1024/2018, M.A. No. 1025/2018, M.A. No. 1026/2018, M.A. No. 1027/2018, M.A. No. 1028/2018, M.A. No. 1032/2018, M.A. No. 1034/2018, M.A. No. 1035/2018, M.A. No. 1036/2018, M.A. No. 1037/2018, M.A. No. 1038/2018, M.A. No. 1044/2018, M.A. No. 1045/2018, M.A. No. 1046/2018, M.A. No. 1047/2018, M.A. No. 1048/2018, M.A. No. 1052/2018, M.A. No. 1053/2018 & M.A. No. 1056/2018 IN</p> <p>Original Application No. 21/2014</p>		<p>Mr. Rajul Shrivastava, Adv. for MPPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Mr. Shuvodeep Roy, Adv. for Assam Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Arjun Syal, Adv. Mr. Arjun Sawhney, Adv. Mr. Charan Jeet Singh, Adv. Mr. Rajneesh Bhardwaj, Adv. Mr. Gaurav Kumar Bansal, Adv. Mr. Abhimanyu Gupta, Adv. Mr. Krishnamohan K. Menon, Adv. Ms. Monica Lakhanpal, Adv. Mr. Shivam Bajaj, Adv. Mr. Vibhor Anand, Adv. Mr. Amit Dubey, Adv. Ms. Neelima Tripathi, Adv. Mr. Jaskirat Singh, Adv. Mr. Anuj Berry, Adv. Mr. Suresh Chawla Ms. Nikita Pandey, Adv. Mr. Udaibir Singh Kochar, Adv. Mr. Anchit Sharma, Adv. Mr. Sarad K. Sunny, Adv. Mr. Siddharth Bambha, Adv. Mr. Daljit Titus, Adv. Mr. Ankit Tyagi, Adv. Mr. Ginny J. Rautray, Adv. Mr. Manoj Kumar Das, Adv. Mohd. Arif, Adv. Mr. Sunil Dutt, Adv. Mr. Neeraj Yada, Adv. Mr. Raghu Vasishth, Adv. Mr. A. K. Rudra, Adv. Mr. Ajay Diggpaal, Adv. Manoj Kumar Das, Adv. Ms. Kajal Chandra, Adv. Mr. K. P. Gautam, Adv. Mr. N. M. Popli, Adv. Mr. Sriansh Prakash, Adv. Mr. Biswa Ranjan Paramguru, Adv. Mr. Tushant & Jasvinder Singh, Adv. Mr. Rahul Khurana, Adv. Mr. Moni Cinmoy, Adv. Mr. Sanjiv Kumar, Adv. Mr. Amber Sachdeva Mr. S. P. Singh Mehley, Adv M/s Legal Options Mr. R. P. Pahwa, Adv. for Applicant in M.A. No. 906/2018 Mr. Girdhari Singh, Adv. for Applicant in M.A. No. 995/2018 & 996/2018 Ms. Nidhi Mohan Parashar, Adv.</p>
24.	<p>Execution Application No. 26/2018 IN M.A. No. 1177/2017 IN O.A. No. 21/2014</p>	<p>Vardhman Kaushik Vs. Union of India & Ors.</p>	<p>Mr. Gautam Singh, Adv. for Applicant Mr. Ankun Chhibbu, Adv. for DUSIB</p>

NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
25.	Original Application No. 442/2018 (M.A. No. 815/2018) (Earlier O. A. No. 144/2017 (CZ))	Ramhari Pandey Vs. The Collector, District Bhind, M.P. & Ors.	Mr. Rahul Verma, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P.
AFTER NOTICE			
26.	Appeal No. 84/2018	Gokulkrishnan V. Vs. Public Works Department, Chennai&Ors.	Mr. Mohit Kumar & Mr. Chetan Rai Wahi, Advs. for Applicant
27.	Original Application No. 313/2018 (M.A. No. 851/2018)	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh
28.	Original Application No. 344/2018	Sukhpal Singh Khaira, MLA, Punjab Assembly & Ors. Vs. Union of India & Ors.	Mr. H. S. Phoolka, Sr. Adv. with Ms. Shilpa Dewan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. Pinaki Misra, Sr. Adv. with Mr. Anuj Malhotra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB
29.	Original Application No. 345/2018 (M.A. No. 934/2018)	Amber Sachdeva Vs. Union of India & Ors.	Mr. Amber Sachdeva, Applicant in person Mr. B. V. Niren, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. A. K. Prasad, Adv. for CGWA & MoWR Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
FOR COMPLETION OF PLEADINGS			
30.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.

31.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC) Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Niren, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
32.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan
33.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. Shamsery, AAG Mr. Pinaki Misra, Sr. Adv. with Ms. S. Laxmi Iyer, Adv. for Parekh & Co. Mr. Narendra Pal Singh, Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
34.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4&5 Mr. Anant Aggarwal, Adv. for R-4 & 6 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
35.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachna Joshi Issa, Adv. for R-4 & 5 Mr. Narendra Singh Yadav & Mr. Surinder Pal Singh Tinna, Adv. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB
36.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
37.	Appeal No. 12/2018 (M.A. No. 135/2018 & M.A. No. 136/2018)	Catalysts Biotechnologies Pvt. Ltd. Vs. Uttarakhand Biodiversity Board	Mr. Anubhav Anand Aron, Adv. for Applicant Mrs. D. Bharathi Reddy, Adv. for for State of Uttarakhand Mr. Rahul Verma, AAG for Uttarakhand

38.	Execution Application No. 29/2018 (M.A. No. 950/2018 & M.A. No. 1057/2018) IN O. A. No. 386/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. National Highway Authority of India & Ors.	Mr. Anil Sood & Ms. Madhumita Singh, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan MVKini, Law Firm for Applicant in M.A. No. 950/2018
39.	Appeal No. 30/2018 (M.A. No. 305/2018 & M.A. No. 306/2018)	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Kumar Abhishek, Adv. for R-1 Mr. Raj Kumar Mehta, AOR & Ms. Himanshi Andley, Adv. for R-2 & 3 Mr. Dhruv Mehta, Sr. Adv. with Mr. Milind Kumar, Adv. for R-5 Mr. M. Paikaray, Adv.
40.	Original Application No. 47/2018 (M.A. No. 253/2018 & M.A. No. 735/2018)	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.
41.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4
42.	Appeal No. 54/2018 (M.A. No. 541/2018, M.A. No. 542/2018 & M.A. No. 1063/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for R-2 to 10 Mr. Venan D Costa, Adv. for R-11 & 12
43.	Appeal No. 58/2018 (M.A. No. 628/2018 & M.A. No. 629/2018)	Nature Club of Rajasthan (NGO) Vs. Union of India & Ors.	Mr. Anand Varma, Adv. for Appellant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R to 4 Mr. Talha A. Rehman, Adv. for R-5
44.	Original Application No. 67/2018 (M.A. No. 196/2018 & M.A. No. 1055/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 to 5 Mr. M. V. Vashisht, Adv. for R-6 Ms. Ayushi Singh, Adv.
45.	Original Application No. 98/2018	Cavelossim Villagers Forum Vs. Village Panchayat of Cavelossim & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Advs. for Applicant Mr. M. S. Kalra, Adv. for R-1 Ms. Mayuri Nayyar Chawla, Adv. for R-4 Mr. Karan Khanna, Adv. for R-5 Mr. Merusagar Samantray & Mr. S. Rebello, Advs. for State of Goa

46.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB
47.	Original Application No. 312/2018 (M.A. No. 749/2018)	Nitin Shankar Deshpande Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Ms. Ekta Sikri, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad & Mr. Shashank Saxena, Adv. for MoUD Mr. Varun Thakur, Adv. for NMCG Mr. V. K. Shukla, Adv. for State of M.P.
48.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3

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